

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 11.05.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/47/2026	WP (C) No. 586 of 2025	SHRI. ROWELL M. SANGMA -VS- STATE OF MEGHALAYA & ORS	MR. P. T. SANGMA	MR. A.H. KHARWANLANG	SHRI. A. SYIEMIONG	2:00 PM	PHYSICAL	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 12.05.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/30/2026	WP (C) NO. 29 OF 2018	SHRI. JOEL SINGH RYNJAH -VS- STATE OF MEGHALAYA & ORS.	MS. B. F. KHARWANLANG	MR. K. P. BHATTACHARJEE	SHRI. K. J. LYNGDOH	11:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 13.05.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/54/2026	WP(C) No. 159 of 2019	SHRI. ARINDAM KHONGTOREM -VS- THE CANTONMENT BOARD, SHILLONG & ORS	MS. S. SHYAM	MR. S. P. MAHANTA MS. D. DKHAR	SMTI. E. SHABONG	11:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 14.05.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/29/2026	WP (C) No. 185 OF 2023	SHRI. M. S. LYNGDOH -VS- STATE OF MEGHALAYA & ORS	MR. H. L. SHANGREISO MS. D. LYNGDOH	MR. C. C. T. SANGMA	SHRI. K. J. LYNGDOH	11:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 15.05.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/31/2026	WP (C) No. 221 of 2023	SHRI JHONNY MARBOH -VS- STATE OF MEGHALAYA & ORS	MR. S. A. SHIEKH MR. L. N. ARENGH	MR. A. H. KHARWANLANG	SHRI. K. J. LYNGDOH	11:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM